Name of the Corporate Debtor: REDTOPAZ REAL ESTATE PRIVATE LIMITED; Date of Commencement of CIRP: 28-08-2019; List of Creditors as on: 28-12-2020; Name of IP: VEKAS KUMAR GARG; Last 5 digitof registration number: 12291

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	183	959236386	158	622171060	56.41	0	300851565		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	192876784	4	172379244	15.63	0	11683907		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	16956548	4	16643000	1.51	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.27	0	0	0	Annexure 5
6	Operational creditors (Employees)	13	2876266	13	2230732	0.20	0	645534	0	Annexure 6
7	Operational creditors (Government Dues)	2	20631234	1	20498484	1.86	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0		0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	23	319445841	23	269056384	24.39	0	0	0	Annexure 9
Total		229	1512023059	203	1102978904	100.00	0	313313756	0	